National Institute for Organic Agriculture

1065. SHR! A. VUAYA RAGHAVAN: WilUhe Minister of AGRICULTURE be pleased to state:

- (a) whether Government have decided to set up a National Institute for Organic Agriculture;
 - (b) if so, the details thereof;
- (c) whether Government received any request from the Kerala Government In this regard;
 - (d) if so, the details thereof; and
 - (e) the response of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARA YAN YADAV): (a) and (b) During the Tentli Plan, a proposal for a new scheme, 'National Project on Organic Farming' is under process for approval which includes setting up of a National Institute of Organic Farming, whose function will be to promote and facilitate various aspects of organic farming In the country. The components include the following:

- Putting in place a system of certification of organic produce Including prescribing National Standards of organic farming.
- Capacity building for organic farming.
- Support to commercial production units of organic Inputs like fruits and vegetables waste compost units, bio-fertilizer production units and hatcheries for vermiculture etc.
- Promotion and extension of organic farming.
- (c) to (e) The State Government of Kerala is one of the States, who **have** requested for setting up of National Institute of Organic Farming (NIOF) in their States. Their request along with similar requests received from other States **will** be considered at appropriate time.

Restructuring co-operative credit structure

1066. SHRI PRASANTACHATTERJEE: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have finalised a Rs, 8000 crore financial package for restructuring the co-operative credit structure in the country; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) No, Sir. However, a token provision of Rs. 100 crore has been made in the Union Budget for the year 2002-03 for revitalization of the co-operative credit structure in the country.

Fishing harbours in Kerala

1067. SHRI A. VIJAYA RAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of proposals received from Kerala for setting up of fishing harbours which are pending with the Centre for clearance;
 - (b) the estimated cost of each of the projects; and
 - (c) the reasons for the delay in giving clearance?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADA V):(a) and (b) The Government of Kerala has posed 3 (thcee) project proposals for setting up of fishing harbours at Thalai, Koyilandi and Beypore Stage-II along the Kerala coast. In addition the State Government has also intimated their intention to have fishing harbours constructed at 14 (fourteen) other sites. The details of locations of the proposed fishing harbours and the estimated cost of each as indicated by the State Government are annexed as Statement. [See below).

(c) The State Government is yet to confirm the techno economic viability, availability of necessary land, adequate budgetary provision in the State Budget and completion of environmental clearance in respect of the three projects. Detailed project proposals have not been submitted by the State Government in respect of the remaining.

Statement Locations of the proposed fishing harbours in Kerala and the estimated cost of each

SI	Location of the proposed	District	Estimated cost.
No.	Fishing Harbours		(Rs . in crores)
I	2	3	4
i.	Thottappally	Alappuzha	16.30
2	Koyilandi	Kozhikkode	23.Q0
3.	Thalai	Kannur	19.70
4.	Kasaragode	Kasaragode	20.00
5.	Arthungal	Alappuzha	15.00